

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 1898 OF 2018 IN
DFR NO. 3765 OF 2018**

Dated: 17th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

TANGEDCO

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. G. Umapathy

Mr. S. Valinayagam

Ms. S. Amali

ORDER

IA NO. 1898 OF 2018

(Appln. for condonation of delay in filing)

Issue notice to the Respondents on this application as well as on the main appeal returnable on 11.02.2019. Dasti, in addition, is permitted.

List the matter on **11.02.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/vg